

**Industries by KVIC in Gujarat**

901. SHRI DILEEPBHAI SANGHANI: Will the PRIME MINISTER be pleased to state:

(a) the details of the industries sponsored/run by the Khadi and Villages Industries Commission in Gujarat; and

(b) the details of work undertaken by KVIC in the State during each of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM):

(a) In addition to Khadi programme, number of Village Industries Programme including new schemes are mainly implemented by Gujarat State KVI Board as well as Departmental units of KVIC in rural areas.

(b) The steps taken by KVIC to increase the production of Khadi & Villages Industries resulting in increased employment opportunities in the rural areas of the country including Gujarat are as indicated below:-

1. KVIC has prepared an ambitious eighth five year Plan and special programme in order to generate massive employment opportunities in rural areas.
2. Simplification of procedure of certification of khadi institutions.
3. Decentralisation of powers in KVIC by setting up zonal and regional offices.
4. Decentralisation of large institutions into small independent institutions.
5. Introduction of high speed new mod-

el charkhas and spindle charkhas.

6. Setting up of new Khadi Bhandars/Bhavans.
7. Introduction of fancy readymade garments.
8. Setting up of Central Sliver Plants.
9. Formation of State level Federation.
10. Setting up of Vastragars, yarn banks for cotton and silk and spare parts banks for charkhas throughout the country.

[English]

**Shortage of Nitrogenous Fertiliser**

902. SHRI C. SREENIVASAN: Will the PRIME MINISTER be pleased to state:

(a) whether the fertiliser manufacturing units in the country are facing shortage of nitrogenous component for production of fertiliser;

(b) if so, the reasons therefor;

(c) whether there is any proposal to meet the demand of fertiliser during the current financial year and remaining period of the Eighth Five year Plan; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DE-